

**Factual Report  
of  
Joint Committee**

**In**

**Original Application No. 66/2021 (CZ)**

**Shri Shameemuddin**

**V/S**

**Environment Protection Corporation  
(EPC) Sehore & Ors.**

## Joint Committee Report

**Ref:** Inspection of the joint committee dated 13/10/2021 as per the order of Hon'ble NGT in case of OA 66/2021 (CZ) Shri Shameem Uddin v/s Environment Protection Corporation (EPC), Sehore & Ors.

Hon'ble NGT in reference to OA 66/2021 (CZ) of Shri Shameem Uddin v/s Environment Protection Corporation (EPC), Sehore & Ors. vide order dated 03/09/2021 has given following instructions:

- 1. The present Original Application No. 66 of 2021 has been filed against the incinerator being illegally operated by the Respondent No.1 in the name of M/s. Environmental Protection Corporation, Sehore without obtaining Environmental Clearance which is mandatory as per the EIA Notification, 2006 as amended till date.*
- 4. We deem it just and proper to call a report on the matter in issue in present application, from a Joint Committee consisting of:-*
  - (i) Collector, Sehore*
  - (ii) A representative from Madhya Pradesh Pollution Control Board.*
- 5. The Committee is directed to submit a factual and action taken report in the matter by email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF, within six weeks.*

In view of the above directions, M/s Environment Protection Corporation (M/s EPC), situated at Village - Kasba, Indra Nagar, Sehore which is functioned as a Common Biomedical Waste Treatment Facility (CBWTF) has been visited

by the joint committee on 13<sup>th</sup> October, 2021 to assess the compliance status of Bio-medical Waste Management, Rules 2016. The joint committee comprised of the following officers:

1. Shri Brajesh Saxena, SDM (Revenue), Sehore
2. Shri Brajesh Sharma, Regional Officer, MPPCB, Bhopal
3. Shri Sandeep Shrivastava, CMO, Sehore
4. Shri Amit Singh, Tehsildar, Sehore,

Along with the joint committee, the monitoring team of MPPCB RO Bhopal consisting of Shri Adarsh Malviya, Assistant Engineer (C), Shri Jainendra Chandel, Chemist, Shri Shailendra Kashyap, Sampler, Shri Arjun Parte, JLA, and Shri Raj Lallan, JLA also visited the facility.

Shri A. Harkawat proprietor of the M/s Environment Protection Corporation, Village - Kasba, Indra Nagar Sehore (CBWTF) along with managerial staff were also present during the inspection and informed about present waste management practice and status of legal compliance

Committee has visited the unit and observed the biomedical waste management related activity treatment equipment's, record keeping, data transmission, Air Pollution Control Devices (APCD) and effluent treatment plant (ETP) status etc. The plant was operational at the time of visit and committee interacted with proprietor and machine operator of unit.

During visit geographical coordinates, photographs and other relevant information were collected which are incorporated in the report. The main observation of the team is given below:

1. GPS location of the Common Biomedical Waste Treatment Facility (CBWTF) Environment Protection Corporation, Sehore (EPC, Sehore) is

recorded using a mobile-based GPS application. The recorded latitude and longitude are marked on the Google Map and photographs taken during the inspection are enclosed. The Google map of the site with duly marked locations of the CBWTF facility is attached. (**Annexure – 1**)

2. The GPS coordinates of M/s Environment Protection Corporation, Village - Kasba, Indra Nagar, Sehore are 23.184876° N, 77.083993° E. The facility is situated in the south direction towards the outer periphery of Sehore town on Bhopal-Indore bypass road. Municipal solid waste disposal facility managed by Sehore Nagar Palika is situated adjacent to the CBWTF in the south-west direction of the facility.
3. Nagar Palika, Sehore has allotted a land of approx. 1.0 acres area to M/s Environment Protection Corporation, for establishment of CBWTF facility at Khasra No 1111/1, Village - Kasba, Indra Nagar, Sehore. Authorization for establishment under BMW Rules 1998 is issued by MPPCB on dated **28/07/2010**. As per record the (CBWTF) facility was established in the **Year 2011**.
4. The land is covered by a 6 feet wall along its periphery. About 75-80% of the total land area is kept as an open space for plantation. Approximately 150 no. of trees are planted inside the premise on south side, whereas other three side are not having proper plantation.
5. As per information obtained from Google Earth, the CBWTF site is situated at a distance of approx. 400 meters from the nearest residential area. The Indore- Bhopal highway is approx 250 meters away on south direction.
6. Unit has provided BMW treatment facilities inside a covered shed of approx 300 sq meter area on the north side of the plot in which all the facilities of CBWTF are installed inside the shed including waste storage area, following treatment units are found installed in the premises:

- a) Incinerator of 100 Kg/hr capacity with double chamber
- b) Autoclave of 450 liters capacity
- c) Shredder of 40 Kg/hr capacity
- d) Sharp pit with covered top
- e) Vehicle washing platform
- f) Venturi scrubber with 30 meters stack
- g) ETP for treatment of wastewater generated from venturi scrubber and vehicle washing

7. During inspection the committee observed the storage of biomedical waste received at the facility up to 13.10.2021. As per the record, yellow category waste – 800.8 kg, red category waste – 171.6 kg, blue category waste – 102.96 kg and white category waste - 68.64 kg was kept for the treatment.
8. The incinerator is having double chamber loading system attached with PLC system for control of operations. The PLC system is used to control operations and also connected with temperature sensors and sensors for Real Time Monitoring (RTM) data. RTM sends the data to MPPCB server through internet connectivity. It is having temperature sensors to measure real time temperature in primary and secondary chamber. The OCEM system is connected with computer and LED display. High Speed Diesel (HSD) is being used as fuel in the incinerator.
9. The operation of incinerator and feeding of BMW process is observed by the committee. The combustion in the incinerator takes place by burning of HSD through burners. The required temperature in primary and secondary chambers is found 850°C and 1050°C respectively during inspection.

10. As per the documents provided during the inspection, a certificate of retention time of more than 2 seconds in the secondary chamber (as per CPCB Norms) has been provided by the manufacturer of the incinerator unit (Copy attached for ready reference as per **Annexure - 2**).
11. As informed by the representative of EPC, Sehore, approximately 800 kgs per day of yellow category waste is incinerated at the CBWTF. Since incineration is a batch based process, the total incinerable waste collected by the facility is disposed of in batches of 100 kg/hr capacity of the incinerator.
12. Facility operator informed that the data recorded during the process through Online Continuous Emission Monitoring System (OCEMS) is sent to CPCB and MPPCB server.
13. Committee observed that for air pollution control equipments as quencher, venturi scrubber, pack tower, mist eliminator are provided. The exit of the APC is connected to 30 meter high stack.
14. During the visit the team conducted stack emission monitoring to assess the performance of APCD. The emission results obtained are given in the table below:

<b>S. No.</b>	<b>Location</b>	<b>PM (mg/Nm<sup>3</sup>)</b>	<b>NO<sub>x</sub> (mg/Nm<sup>3</sup>)</b>	<b>Remarks</b>
01	Incinerator stack	43.92	64	Results are within prescribed norms <b>(Annexure -3)</b>
Standard limit		50	450	

15. In stack emission CO and CO<sub>2</sub> were also measured to assess the combustion efficiency and the values are 0.00249% and 3.00% respectively. On the basis of that the combustion efficiency is 99.17%

against the standard of at least 99.0%.

16. Water is used as a medium in the venturi scrubber to suppress the particulate matter from laden flue gases. The particulate matter trapped with the help of water is collected as sludge in the settling tank.
17. The major source of wastewater generation is floor washing, vehicle washing and water used in venturi scrubber. Unit has installed an ETP of capacity 3.5 KLD inside the CBWTF premise. The effluent from the venturi scrubber is drained in to ETP through open channel. The ETP comprises of collection tank, oil & grease trap, chemical dosing cum mixing tank, coagulation chamber, primary settling tank, secondary settling tank, pressure filter and activated carbon filter and sludge drying bed. Flow meters are not installed.
18. Sludge generated during the treatment of effluent and ash collected at the bottom of the combustion chambers is found stored. Incinerator ash and ETP sludge falls under hazardous waste category and as per manifest the HW is stored from 22/07/2021 which is more than 90 days permissible limit.
19. The logbook of incinerator and ETP are not maintaining properly.
20. One autoclave unit for disinfection of recyclable waste was found operational at the time of inspection. About 200 kgs/day of autoclavable waste is treated at the facility.
21. One shredder unit for shredding of plastic waste was found installed at the facility for the shredding of plastic waste.
22. Total 09 no. of covered are used for the transportation of bio-medical waste generated from the member health care facilities The photographs of the vehicles are attached for ready reference as per **Annexure-4**.
23. As informed by the representative of the facility, approximately 1.5 tonnes of disinfected and shredded PPE kits were found stored in bags at

the back of the facility. These are not disposed of as per CPCB guidelines. The PPE kit are kept stored from July 2021.

24. Unit has obtained consent under Water (Prevention and control of pollution) Act 1974 and Air (Prevention and control of pollution) Act 1981 with validity upto 22/02/2023 and Authorization under BMWM Rules 2016 with validity up to 22/02/2023. (**Annexure-5**)

**Requirement of Environmental Clearance:**

25. EIA notification 2006 applicable from dated 14<sup>th</sup> September 2006, the Bio Medical Waste Treatment Facilities were not listed in the **Schedule** activities for which Environmental clearance was required. Ministry of Environment, Forest and Climate Change, New Delhi vide notification dated 17<sup>th</sup> April 2015 added the Bio Medical Waste Treatment Facilities under “7(d)(a)” of Schedule of EIA Notification 2006 to obtain environmental clearance. In light of above, now the CBWTFs are required to obtain Environmental clearance. It is observed that the retrospective applicability of the notification dated 17 April 2015 is not mentioned in the notification.

26. Unit has obtained authorization for establishment from Board under BMW Rules 1998 on dated **28/07/2010**. Consent under Water (Prevention and control of pollution) Act 1974, Air (Prevention and control of pollution) Act 1981 and Authorization under BMWM Rules 2016 is renewed upto 22/02/2023 vide Board letter dated 27/02/2020. As per record the (CBWTF) facility was established in the **Year 2011**, before the requirement of environmental clearance.

**Recommendations:**

1. Plantation along the periphery of the plant, especially on remaining three sides of the premise should be done.
2. The shredded and disinfected PPE kits waste stored at the back of the facility should be disposed of in a scientific manner as specified in the CPCB guidelines.
3. Annual health check-up of the CBWTF staff shall be ensured by the proprietor of the facility.
4. Regular maintenance of the equipment installed at the facility to be done so as to keep the emissions under specified standards.
5. The CBWTF shall ensure regular compliance of all the conditions as specified in the CPCB guidelines and the consent granted, and proper treatment of the bio-medical waste collected from the member healthcare facilities shall be ensured.



Brajesh Sharma  
Regional Officer, MPPCB,  
Bhopal



Brajesh Saxena  
SDM, District Collectorate  
Dsth - Sehore



Sandeep Shrivastava  
CMO, Municipal Council  
Sehore

**ANNEXURE - 1**

**Photographs taken during the inspection by the joint committee  
of CBWTF – Environment Protection Corporation, Sehore**



Joint Committee during inspection of the incinerator unit installed at EPC, Sehore



Feeding of bio-medical waste through mechanical trolley system into the primary combustion chamber



Primary combustion chamber of the incinerator unit



Secondary chamber of the incinerator unit with 2 second retention time



Joint committee observing the process through the inspection port provided at the secondary combustion chamber



Joint committee during inspection of the wet-scrubber and stack installed at the facility



Duct from secondary chamber to venturi scrubber with refractory lining



Venturi scrubber (wet-scrubber) unit installed as an air pollution control measure



Venturi scrubber (wet-scrubber) unit connected to stack



Officials during discussion with representative of EPC, Sehore at  
The Autoclave and Shredder Unit



Autoclave machine installed  
at the facility



Shredder unit installed  
at the facility



EPC, Sehore  
13.10.2021 12:32  
23.18492°N 77.08403°E  
Altitude: 439m

Joint committee observing the data recorded with the help of emission monitoring system



EPC, Sehore  
13.10.2021 12:33  
23.18496°N 77.08395°E  
Altitude: 439m

Joint committee during discussion with representative of EPC, Sehore



Joint Committee observing the plantation at the facility



Joint committee instructing the representative of the facility  
to enhance plantation inside the premise



Joint committee during inspection of the ETP installed at the facility



Committee observing sludge drying bed



Inspection of the Premises of M/s EPC, Sehore



Stack Monitoring Activity

### Google Screenshot Showing Location of M/s EPC, Sehore and its surroundings





## **MAXIMUS ENVIROTECH PVT. LTD.**

**ALL TYPES OF WASTE MANAGEMENT & POLLUTION CONTROL SOLUTIONS**

91, Mahalaxmi Industrial Estate, Opp. Navi Vasahat, GIDC Road, Vatva, Ahmedabad - 382445, Gujarat, India

info@maximusenvirotech.com | www.maximusenvirotech.com

### **To whomsoever It May Concern**

We hereby certify that the "Maximus-100" Model, Oil fired Incinerator of designed Capacity 100 kg/hr installed at M/s Environment Protection Corporation, CBWTF Plant, Nagar Nigam Landfill Site, Sehore Bypass Road, Sehore, Madhya Pradesh. has been supplied by M/s Maximus Envirotech Pvt. Ltd. The said incinerator has more than or equal to 2 seconds flue gas Residence Time in secondary combustion chamber at 1050°C at its designed capacity. The technical data sheet of specification in respect of the said incinerator is enclosed herewith.

The incinerator was upgraded by us on 20<sup>th</sup> March 2020.

**Manish Vekariya**  
**(Director)**  
**Maximus Envirotech Pvt. Ltd.**  
**Place: Ahmedbad**  
**Date: 01/04/2020**

**MAXIMUS ENVIROTECH PVT. LTD.**

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**TECHNICAL DATA SHEET ON BIOMEDICAL WASTE INCINERATOR**

Name of the Common Biomedical Waste Treatment Facility : M/s Environment Protection Corporation.

Name of the Manufacturer : M/s Maximus Envirotech Pvt. Ltd

Maximum Capacity of the Incinerator (kg/hr) : 100 Kg/hr

Residence time of flue gas at 1050°C : 2.2 Seconds

Flow of flue gas through Secondary Combustion Chamber (m<sup>3</sup>/sec): 1.70 m<sup>3</sup>/Sec

Volume of Secondary Combustion Chamber (m<sup>3</sup>) : 3.74 Cubic Meter

Thermal Capacity of the incinerator (Million Kcal/hr) : 0.35 Million Kcal/hr

**Manish Vekariya**  
**Director**  
**Maximus Envirotech Pvt. Ltd.**  
**Place: Ahmedabad**  
**Date: 01/04/2020**



CENTRAL LABORATORY  
MADHYA PRADESH POLLUTION CONTROL BOARD  
PARYAWARAN PARISAR, E-5, ARERA COLONY, BHOPAL - 462 016  
Phone : 0755- 2464428, 2466191 Fax : 0755-2463742 Email : cl\_mppcb@rediffmail.com  
Web site: www.mppcb.nic.in



No. 259/Cent. Lab./MPPCB/2021

Bhopal, Dated 21/10/2021

To,

✓ Regional Officer,  
Regional Office,  
M.P. Pollution Control Board,  
Bhopal.

Sub : Regarding Analysis report.( Report No. 22)

Ref : Your Letter No. 3327, Dated 14/10/2021

With reference to the above subject, please find enclosed here with analysis report.

Encl. As above.

Chief Chemist

Central Laboratory



**M.P. Pollution Control Board, Bhopal [M.P.]**

E/5, Arera Colony, Paryawaran Parisar, Bhopal – 462016  
Ph. No. 0755-2466191, email: cl\_mppcb@rediffmail.com



TC-8568

**Test Report of Source Emission Monitoring**

**Report Number:- 22**

**Issue Date:21/10/2021**

Sample From:- Regional Office, M.P. Pollution Control Board, Bhopal	Sample Description:- Environment Protection Corporation, Sehore
Sampling By <del>CL</del> /Customer :- Regional Office, M.P. Pollution Control Board, Bhopal	Sampler ID:- Not Applicable
Date and time of Sampling:-13/10/2021	Date of Receipt:-14/10/2021
Analysis Start Date:-14/10/2021	Environmental Condition :- At Ambient Temperature <i>(during monitoring)</i>
Sample Condition:- As Per Protocol	

S. N.	Parameter's	Unit	Sampling Protocol and Test Method	Results
1.	Particulate Matter	(mg /Nm <sup>3</sup> )	IS-11255 (Part1) :1985 Reaffirmed 2019	43.92

- Remark:**
1. No statutory liability accepted for samples not collected by M.P.P.C.B.
  2. The results relate only to the items tested
  3. The report shall not be reproduced except in full without permission of Incharge Central Laboratory, MP, Pollution Control Board, Bhopal
  4. Applicable if details submitted by the monitoring agency.

  
 (Dr. Alok Saxena)  
 Authorized Signatory  
 Chief Chemist  
 Central Laboratory MPPCB Bhopal.

**Photographs of the vehicles used by EPC, Sehore for transport of collected Biomedical waste from different health care facilities to the CBWTF**







**ENVIRONMENT PROTECTION CORPORATION, CBWTF SEHORE****Bio Medical Waste Collection Vehicles Details**

<b>SL. No.</b>	<b>VEHICLE NO.</b>	<b>GPS LINK</b>	<b>USER NAME</b>	<b>PASSWORD</b>
1	MP04GA0729	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
2	MO04GB4220	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
3	MP04LC7757	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
4	MP04LC8428	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
5	MP04LC9886	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
6	MP05LA0636	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
7	MP48L1729	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
8	MP04LC1305	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456
9	MP04GA7672	<a href="https://gold.fvts.in/#/auth/login">https://gold.fvts.in/#/auth/login</a>	ebcpl	123456



## Consent Order

M.P. Pollution Control Board  
E-5, Arera Colony  
Paryavaran Parisar, Bhopal - 16 MP  
Tele : 0755-2466191, Fax-0755-2463742

RED-SMALL

CCA-Renewal

CONSENT NO: \*\*\*

PCB ID: 127090

Outward No:99948,27/02/2020

Consent No:AWB-51239

To,

The Occupier,  
M/s. Environment Protection Corporation,  
Khasra No. 1111/1, Village - Kasba, Indra Nagar,  
City : HB-67 NRI Bungalows Lake View,  
Tehsil & Dist : Sehore, PIN 466001 (M.P.)

**Subject:** Grant of renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 renewal of BMW Authorization under Bio-Medical Waste Management Rules, 2016.

**Ref:** Your Consent to Operate Application Receipt No. 870247 Dt. 20/09/2019 and last communication received on Dt. 23/12/2019

With reference to your above application for renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 & grant of BMW Authorization under Bio-Medical Waste Management Rules, 2016 has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to renewal of consent up to **22/02/2023** & BMW Authorization up to **22/02/2023**, subject to the fulfilment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: Khasra No. 1111/1, Village - Kasba, Indra Nagar, Distt. Sehore, (M.P.)  
b. The capital investment : Rs. 0.4945 Crs  
c. Activity Capacity:

Activity	Equipment	Capacity (Equipment)
Common Bio-Medical Waste Treatment Facility	Incinerator - 01 Nos.	100 Kg/hr
	Autoclave - 01 Nos.	450 Liter per cycle
	Shredder - 01 Nos.	40 Kg/hour

- Note:- (1) For any change in above industry shall obtain fresh consent from the board.  
(2) Industry shall obtain hazardous wastes Authorization within 01 month after issue of this order.

The Validity of the consent is up to 31/01/2023 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

### Enclosures:-

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions & BMWM conditions.

e-Sign  
Digitally Signed with Aadhaar

e-Signed On 27/02/2020 19:26:41  
(Organic Authentication on AADHAR from UIDAI Server)  
TPAV # 9S3LF9WEUF

*R.Kori*

R.S. KORI  
Member Secretary